

THE HIGH COURT OF MEGHALAYA
SHILLONG

NOTICE

No. HCM. III/63/2019-Judl/ _____

Dated, Shillong the 24th July 2019

It is notified to all concerned that the **SINGLE BENCHES** of **Court No. 1** and **Court No. 2** shall not sit on **Friday, 26th July 2019**.

It is further notified that cases listed before **Court No. 1** on **Friday, 26th July 2019** shall now be taken up on **Monday, 29th July 2019**; whereas the cases listed before **Court No. 2** shall be evenly distributed **over the week** commencing Monday, 29th July 2019.

By order,


REGISTRAR (ADMN.)

Memo No. HCM. III/63/2019-Judl/ 10-A

Dated, Shillong the 24th July 2019

Copy for information to: -

1. *The Registrar –cum– Principal Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.*
2. *The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.*
3. *The Advocate General, High Court of Meghalaya, Shillong.*
4. *The Asst. Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong.*
5. *President / Secretary, High Court Bar Association, Shillong.*
6. *President / Secretary, Shillong Bar Association, Shillong.*
7. *The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.*
8. *Notice Board.*
9. *Office File.*


REGISTRAR (ADMN.)

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24/7/19